

**COMMITTEE ON PAPERS LAID ON THE TABLE  
(2018-2019)**

**SIXTEENTH LOK SABHA**

**47**

**FORTY SEVENTH REPORT**

**[Action Taken by Government on the Recommendations/Observations made by the Committee in their First Report (Sixteenth Lok Sabha)] on delay in laying of the Annual Reports and Audited Accounts of the Prasar Bharati (Broadcasting Corporation of India), New Delhi**

**Presented on 12.02.2019**



**LOK SABHA SECRETARIAT  
NEW DELHI**

**February,2019/ Magha, 1940(Saka)**

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## **COMPOSITION OF COMMITTEE ON PAPERS LAID ON THE TABLE**

**(2018-2019)**

**Shri Chandrakant Khaire** - ***Chairperson***

### **M E M B E R S**

2. Shri Dushyant Chautala
3. Shrimati Veena Devi
4. Shri P.C. Gaddigoudar
5. Shri Laxman Giluwa
6. Shri Choudhury Mohan Jatua
7. Shrimati Mausam Noor
8. Shri Bheemrao B. Patil
9. Shri Sanjaykaka Ramchandra Patil
10. Shri Bishnupada Ray
11. Shri Uday Pratap Singh
12. Shri Virendra Singh
13. Shri P.R. Sundaram
14. Vacant
15. Vacant\*

### **SECRETARIAT**

1. Dr. Preeti Srivastava - Joint Secretary
2. Shri Munish Kumar Rewari - Additional Director
3. Smt. Rajni Bhagat - Committee Officer

\*Consequence upon resignation of Shri Manohar Untwal w.e.f. 21.12.2018

## **INTRODUCTION**

I, the Chairperson of the Committee on Papers Laid on the Table, having been authorized by the Committee to present the Report on their behalf, present this Forty Seventh Report on the Action Taken by Government on the Recommendations/Observations contained in the Chapter-II, First Report (Sixteenth Lok Sabha) of the Committee.

2. The Committee considered and adopted this Report at their sitting held on 12.02. 2019 .
3. For facility of reference, observations/recommendations of the Committee have been printed in bold type in the body of the Report.

**NEW DELHI**  
**February, 2019**  
**Magha, 1940 (Saka)**

**Chandrakant B. Khaire,**  
**Chairperson**  
**Committee on Papers Laid on the Table**

## **REPORT**

This Report of the Committee deals with the Action Taken by the Government on the Recommendations/Observations made in their First Report (16<sup>th</sup> Lok Sabha) on delay in laying of the Annual Reports and Audited Accounts of Prasar Bharati (Broadcasting Corporation of India), New Delhi. which was presented to Lok Sabha on 22.12.2014 .

2. The Action Taken replies have since been received from the Government in respect of all the Recommendations/Observations contained in the aforesaid Report. Accordingly, the Statements showing the action taken by the Government on the Recommendations/Observations contained in the First Report (16<sup>th</sup> Lok Sabha) is given in Appendix.

3. The Committee expressed their concern over recurring delays ranging from 7 to 25 months in laying of the Annual Reports and Audited Accounts of Prasar Bharati (Broadcasting Corporation of India), New for the years 2007-2008 to 2012-2013 in First Report (16 Lok Sabha). The Committee had accordingly urged upon the Ministry of Information and Broadcasting to pay attention for timely laying of the requisite documents of the Corporation within the stipulated period of nine months from the closure of the respective Accounting Year. The Committee find that pursuant to the said Report of the Committee, the delay in laying of these documents was reduced ranging from 2<sup>1/2</sup> to 07 months for the years 2013-2014 to 2015-2016. The documents of the Corporation for the year 2016-2017 were laid within stipulated time. However the same for the year 2017-18 have not been laid as yet.

7. Thus, the Committee feel that efforts made by the Ministry are not effective enough to ensure timely laying of these documents. The Committee, therefore, direct that more concerted efforts are made by the Ministry/Corporation to completely eliminating the delays in laying the documents before Parliament in future.

February, 2019  
Magha, 1940(Saka)

**CHANDRAKANT B. KHAIRE,**  
**Chairperson,**  
**Committee on Papers Laid on the Table**

## **APPENDIX**

**(Vide Para 02 of the Report)**

### **STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON THE RECOMMENDATIONS/OBSERVATIONS OF THE COMMITTEE CONTAINED IN THEIR FIRST REPORT (16TH LOK SABHA)**

**Prasar Bharati, New Delhi**

#### **Recommendation (Paragraph No. 2.18)**

2.17. The Committee have time and again emphasized that both the Annual Report and Audited Accounts of an Organisation should be laid simultaneously to enable the Members of Parliament to get a complete picture of the working and activities of the Organisation. And if for any reasons the Annual Report and Audited Accounts of an Organisation cannot be laid within nine months after the close of the Accounting Year, the concerned Ministry should lay a Statement within 30 days after the expiry of nine months or as soon as the House meets, whichever is later explaining the reasons as to why the Annual Report and Audited Accounts could not be laid within stipulated time. However, the Committee regret to note that the Ministry of Information & Broadcasting did not comply with these requirements in laying of the documents of Prasar Bharati (Broadcasting Corporation of India), New Delhi for the years 2007-08 to 2012-13. The Committee recommend the Ministry/ Prasar Bharati to strictly comply with stipulations to this effect.

#### **Reply of the Government**

Prasar Bharati has informed that it has nearly 600 DDOs spread all over the country from whom financial inputs for preparation of accounts are to be obtained. In the absence of a dedicated All India Accounts and Finance cadre in Prasar Bharati reporting directly to Member (F), management of accounts and finance operations in an organization having field formations through the length and breadth of the country has been a very arduous task. Secondly, it has been very difficult to obtain desired information and report from all DDOs.

Thus delayed receipt of complete accounting information from the field offices has resulted in delayed preparation of Annual Accounts. However, as soon as the Annual Audited Accounts of Prasar Bharati have been finalised, the same have not been held back for laying due to delay in finalising of the Annual Report for the corresponding year. Annual Audited Accounts for the 2012-13 has been laid before the Parliament (in Lok Sabha on 23.07.2014 and in Rajya Sabha on 24.07.2014). Further, Annual Audited Accounts for the year 2013-14 has been laid before the Parliament in the Lok Sabha on 24.04.2015 and in the Rajya Sabha on 28.04.2015.

The Ministry on 05.01.2015 requested the Hon'ble Committee on Papers Laid on the Table for condonation of delay in laying Annual Audited Accounts for the year 2013-14 and Annual Reports for the years 2012-13 and 2013-14. Ministry has requested the Hon'ble Committee on Paper Laid on the Table to grant extension for laying Annual Report 2012-13 upto 30.09.2015 and Annual Audited Accounts and Annual report for the year 2013-14 upto 30.06.2015. The extension has been granted by Rajya Sabha Secretariat for laying Annual Report 2012-13 up to 30.09.2015. The Annual Report 2012-13 of Prasar Bharati has been received in the Ministry and is being processed to be laid at the earliest.

Ministry keeps on reminding Prasar Bharati for timely submission of Annual Report and Annual Audited Accounts for laying before the Parliament. The advice of the Hon'ble Committee has been noted for future compliance.

(Ministry of Information and Broadcasting O.M. No. G-25021/1/2015-B(Fin.) dated 29.04.2015)

#### **Recommendation (Paragraph No. 2.19)**

2.18. The Committee are further disappointed to note that Audited Accounts of the Prasar Bharati for the years 2007-2008 to 2012-2013 were laid on the Table of the House with delays ranging from 7 to 23½ months. The main reason for delay in this regard has been stated to be absence of Finance Cadre in Prasar Bharati. On the issue, the Secretary during evidence submitted before the Committee that a proposal for creation of 102 posts of Finance Cadre will

be submitted to the Ministry after getting approval of the New Board of the Prasar Bharati. The Committee would like to be apprised of the conclusive action taken in this regard - with in the period of the three months of laying of the Report.

### **Reply of the Government**

The Ministry has written to Controller General of Accounts (CGA) on 30.01.2015 for deployment of said Finance and Accounts staff. Prasar Bharati has also taken up the matter with CGA for deployment of Finance and Accounts personnel against the vacant posts in All India Radio and Doordarshan.

The advice of the Hon'ble Committee have been noted for future compliance.

(Ministry of Information and Broadcasting O.M. No. G-25021/1/2015-B(Fin.) dated 29.04.2015)

### **Recommendation (Paragraph No. 1.20)**

2.19. The Committee also take serious note of the fact that the Annual Reports of the Prasar Bharati for the years 2007-2008 to 2010-2011 were laid on the Table of the House with delays ranging from 7 to 25 months. Whereas the Annual Reports of the Prasar Bharati for the years 2011-2012 and 2012-2013 have not been laid as yet. The Committee are not convinced with the reasons put forth by the Ministry/Prasar Bharati that late receipt of inputs from field units & Directorate and getting approval of the Annual Reports from the Task Force Committee were the main reasons for delayed submission of Annual Reports. The Committee consider it as a case of grave casualness on the part of the Administrative Ministry/ Prasar Bharati - which in the opinion of the Committee is nothing short of abdicating responsibility towards Parliament. The Committee therefore, strongly urge the Ministry to pay due attention towards this systemic neglect and prevail upon the Prasar Bharati to ensure that such kind of lapses do not occur in future.

### **Reply of the Government**

Annual Report of Prasar Bharati for the year 2011-12 has already been laid before the Parliament (in Lok Sabha on 19.12.2014 and in Rajya Sabha on 23.12.2014).

The Ministry on 05.01.2015 requested the Hon'ble Committee on Paper Laid on the Table for condonation of delay in laying Annual Reports for the year 2012-13 and 2013-14. Ministry has requested the Hon'ble Committee on Paper Laid on the Table to grant extension for laying Annual Report for the year 2012-13 upto 30.03.2015(subsequently requested till 30.09.2015) and Annual Report for the year 2013-14 upto 30.06.2015. The extension has been granted by Rajya Sabha Secretariat for laying Annual Report 2012-13 up to 30.09.2015. The Annual Report 2012-13 of Prasar Bharati has been received in the Ministry and is being processed to be laid at the earliest.

Ministry keeps on reminding Prasar Bharati for timely submission of Annual Report and Annual Audited Accounts for laying before the Parliament. The advice of the Hon'ble Committee has been noted for future compliance.

(Ministry of Information and Broadcasting O.M. No. G-25021/1/2015-B(Fin.) dated 29.04.2015)

**MINUTES OF THE FIFTH SITTING OF THE  
COMMITTEE ON PAPERS LAID ON THE TABLE**

The Committee sat on Monday, 11 February, 2019 from 15:00 hrs to 15:30 hrs. in Committee Room 'D', Parliament House Annexe , New Delhi.

**PRESENT**

Shri Chandrakant Khaire - **Chairperson**

**MEMBERS**

2. Smt. Veena Devi
3. Shri P.C. Gaddigoudar
4. Shri B.B. Patil
5. Shri Virendra Singh
6. Shri P.R. Sundaram

**SECRETARIAT**

1. Dr. Preeti Srivastava - Joint Secretary
2. Smt. Maya Lingi - Additional Director
3. Shri Munish Kumar Rewari - Additional Director

2. At the outset, Chairperson welcomed the Members to the sitting of the Committee.
3. Thereafter, the Committee took up for consideration the following Draft Reports for consideration :-
  - (i) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Centre for Development of Telematics, New Delhi;*
  - (ii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Technology, Mizoram;*
  - (iii) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Commission of Safai Karamchari, New Delhi;*
  - (iv) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the Indian Drugs and Pharmaceutical Limited, Gurgaon;*

(v) *Draft Reports regarding delay in laying of the Annual Report and Audited Accounts of the National Institute of Pharmaceutical Education and Research, SAS Nagar, Mohali.*

(vi) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the Prasar Bharti, New Delhi;*

(vii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the Navodaya Vidyalaya Samiti, New Delhi;*

(viii) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fourth Report on Delay in laying of Annual Report and Audited Accounts of the National Institute of Disaster Management, New Delhi;*

(ix) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their Fifth Report on Delay in laying of Annual Report and Audited Accounts of the Central Zoo Authority, New Delhi; and*

(x) *Draft Report relating to the Action Taken by Government on the recommendations/observations made by the Committee in their First Report on Delay in laying of Annual Report and Audited Accounts of the All India Council of Technical Education, New Delhi;*

4. After deliberations, the Committee adopted the Reports without modifications.
5. The Committee authorized the Hon'ble Chairperson to present the same to the Parliament during ongoing Session.

Then the Committee adjourned.